

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

117
C.P. No.103/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st December 2017, 10.30 A.M

Name of the Company	Mohit Kumar Day-Vs-Italian Stores Pvt.Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Syamantak Banerjee Adv. } for petitioner *Qur*
2. Subham Das Adv. } *21/12/17*
Biplab Ranjan Bose. for respondent company

ORDER

Ld. Counsel for the petitioner and the respondent is present.

Pleadings are complete. Both the parties are directed to file written submissions within 15 days from today with a copy in advance to the opposite party.

List it on 22/02/2018 for hearing.

Sd
(Jinan K.R.)
Member (J)

Sd
(V.P.Singh)
Member (J)